

R.O.C.NO.28416-A/2021/C3



CIRCULAR

On account of General Election to the Tamil Nadu Legislative Assembly and Bye-Election to Lok Sabha from Kanniyakumari Parliamentary Constituency in Tamil Nadu, **Tuesday, the 6th day of April, 2021** is declared as Public Holiday for the Madras High Court (both Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai).

HIGH COURT, MADRAS
DATED: 19.03.2021

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL